

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1665
ANSWERED ON 1st AUGUST, 2024**

SURAT-CHENNAI GREENFIELD HIGHWAY

1665. MS. PRANITI SUSHILKUMAR SHINDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of the measures taken to ensure fair compensation to the farmers affected by land acquisition for the Surat-Chennai Greenfield Highway project in Akkalkot and Dakshin Solapur talukas;

(b) the details of the plans to address the concerns of farmers about the potential negative impact on soil fertility and agricultural productivity due to the highway construction; and

(c) the details of the alternative access routes/infrastructure to ensure farmer's access to their fields and manage the remaining land effectively without any fertility loss?

ANSWER:

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Land acquisition for all National Highway projects including the Surat-Chennai Greenfield Highway project is done under the National Highways Act, 1956. As the National Highways Act, 1956 is included in the Fourth Schedule to the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013, the compensation to the land-owners is determined as per provisions of the RFCTLARR Act. This ensures fair compensation to the land-owners.

(b) For the construction of any highway, alignment is finalized and DPR is prepared keeping in consideration the natural drainage and cross-drainage requirements and other environmental issues, including designated sites for storage of construction materials. Necessary statutory measures for pollution control are ensured during the project construction. This ensures that no negative impact is caused to soil fertility and agricultural productivity of the surrounding areas.

(c) All DPRs have the provisions for requisite vehicular underpasses, box structures, etc at designated points as per IRC standards and MoRTH specifications to ensure the safe movement of the public, including farmers and vehicles across the highway.
